

## **ORDER**

Hon'ble Mr. Justice **Raghvendra Kumar** in addition to his own determination is assigned the backlog fresh cases from Serial nos. 1 to 75 to be taken up on 08.07.2016 of Court no.46 (Hon'ble Mr. Justice Om Prakash-VII).

Hon'ble Mr. Justice **Pratyush Kumar** in addition to his own determination is assigned the backlog fresh cases from Serial nos. 76 to 150 to be taken up on 08.07.2016 of Court no.46 (Hon'ble Mr. Justice Om Prakash-VII).

Hon'ble Mr. Justice **Abhai Kumar** in addition to his own determination is assigned the backlog fresh cases from Serial nos. 151 onwards to be taken up on 08.07.2016 of Court no.46 (Hon'ble Mr. Justice Om Prakash-VII).

Hon'ble Mr. Justice **K.N. Bajpayee** in addition to his own determination is assigned the backlog fresh cases from Serial nos.1 to 75 to be taken up on 08.07.2016 of Court no.51 (Hon'ble Mr. Justice Bachchoo Lal).

Hon'ble Mr. Justice **Harsh Kumar** in addition to his own determination is assigned the backlog fresh cases from Serial nos.76 to 150 to be taken up on 08.07.2016 of Court no.51 (Hon'ble Mr. Justice Bachchoo Lal).

Hon'ble Mrs. Justice **Vijay Lakshmi** in addition to his own determination is assigned the backlog fresh cases from Serial nos.151 onwards to be taken up on 08.07.2016 of Court no.51 (Hon'ble Mr. Justice Bachchoo Lal).

**ACTING CHIEF JUSTICE**  
**06.07.2016**

# **ORDER**

The Division Bench presided over by Hon'ble Mr. Justice **B.K. Narayana** in addition to its own determination is assigned the backlog fresh cases from Serial no.1 to 60 to be taken up on 08.07.2016 of Court no.3 (The Division Bench presided over by Hon'ble Mr. Justice Krishna Murari).

The Division Bench presided over by Hon'ble Mr. Justice **S.K. Gupta** in addition to its own determination is assigned the backlog fresh cases from Serial no.61 onwards to be taken up on 08.07.2016 of Court no.3 (The Division Bench presided over by Hon'ble Mr. Justice Krishna Murari).

Hon'ble Mr. Justice **M.K. Gupta** in addition to his own determination is assigned the backlog fresh cases from Serial nos.1 to 60 to be taken up on 08.07.2016 of Court no.58 (Hon'ble Mr. Justice R.D. Khare).

Hon'ble Mr. Justice **S.P. Kesarwani** in addition to his own determination is assigned the backlog fresh cases from Serial nos.61 onwards to be taken up on 08.07.2016 of Court no.58 (Hon'ble Mr. Justice R.D. Khare).

**ACTING CHIEF JUSTICE**  
**06.07.2016**